

Annexure 4													
SHIVAM INDIA LIMITED, CIRP COMMENCEMENT DATE - 22.08.2025, List of creditors constituted as on: 12.10.2025													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guar antee	Whether related party?	% voting share in CoC					
1	Adhunik Corporation Limited	04-09-2025	85,19,49,102.00	42,47,32,067.00	Unsecured Financial Creditor	-	No	94.41%	-	-	-	42,72,17,035.00	Provisionally Admitted (Interest Amount is subject to pending verification)
2	Bhola Mohini Minerals Private Limited	04-09-2025	7,57,10,613.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	7,57,10,613.00		The claim could not be admitted in full due to insufficiency of supporting documents and information. However, the principal amount of ₹4,02,00,000/- is hereby provisionally admitted under the heading ‘Other Debt’, subject, of course, to any relevant facts that may come to light upon further verification
3	Arrowspace Trexim Private Limited	05-09-2025	3,49,39,924.00	92,48,350.00	Unsecured Financial Creditor	-	No	2.06%	-	-	-	2,56,91,574.00	Provisionally Admitted (Interest Amount is subject to pending verification)
4	Startree Dealtrade Private Limited	05-09-2025	1,44,80,144.00	50,00,000.00	Unsecured Financial Creditor	-	No	1.11%	-	-	-	94,80,144.00	Provisionally Admitted (Interest Amount is subject to pending verification)
5	Ravishing Dealcom Private Limited	05-09-2025	4,21,34,056.00	1,09,00,000.00	Unsecured Financial Creditor	-	No	2.42%	-	-	-	3,12,34,056.00	Provisionally Admitted (Interest Amount is subject to pending verification)
6	Hanpot Dealmark Private Limited	05-09-2025	3,67,05,350.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	3,67,05,350.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
7	Inland Tracom Private Limited	05-09-2025	4,51,71,851.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	4,51,71,851.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.

8	Jhilmil Dealmark Private Limited	05-09-2025	5,00,83,532.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	5,00,83,532.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
9	Brightful Commercial Private Limited	05-09-2025	7,05,27,606.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	7,05,27,606.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
10	Intimate Vinimay Private Limited	05-09-2025	4,98,33,085.00	-	Unsecured Financial Creditor	-	No	0.00%	-	-	4,98,33,085.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
11	Laddugopal Dealtrade Private Limited	05-09-2025	5,21,95,208.00	-	Unsecured Financial Creditor		No	0.00%			5,21,95,208.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
12	Pavitra Tradelink Private Limited	05-09-2025	3,62,89,374.00	-	Unsecured Financial Creditor		No	0.00%			3,62,89,374.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
13	Season Vinimay Private Limited	05-09-2025	2,49,92,732.00	-	Unsecured Financial Creditor		No	0.00%			2,49,92,732.00	-	The claim not admitted and the reason for the same has been duly intimated through email dated 24-09-2025 & 17-10-2025.
TOTAL			1,38,50,12,577.00	44,98,80,417.00				100.00%		-	44,15,09,351.00	49,36,22,809.00	
Note: The creditors have submitted details of the assets secured with them. Based on the information available, further verification is pending before the security interests of the respective creditors are admitted for collation.													